

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2080
ANSWERED ON:16.12.2003
POLICE ATROCITIES
A.K. PREMAJAM

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that a large number of Malayalees who were in queue in front of UAE Embassy for the purpose of authentication of their certificates for Employment purpose have been subjected to police atrocities and harassment at Delhi; and

(b) if so, the steps taken against the police personnel responsible for the inhuman action?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) and (b): A complaint was received from an Hon'ble Member of Parliament alleging that police personnel posted outside the United Arab Emirates Embassy were demanding and collecting bribes from the persons who came there for attestation of their educational certificates. During the course of an inquiry, one Sub-Inspector who was working as Division Officer of the area and two Beat Constables of Delhi Police have been prima facie found guilty of working in connivance with some touts who were collecting money from persons coming to the Embassy for attestation of their documents for visa. The said police personnel have been transferred and Show Cause Notices for Censure have been issued to them.